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**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)**

LOK SABHA

**UNSTARRED QUESTION NO.27
TO BE ANSWERED ON 11.12.2018**

IRREGULARITIES IN SVNIRTAR

27. SHRI SANJAY DHOTRE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of complaints received by the Government from the Public Representatives regarding financial irregularities/corruption in Swami Vivekanand National Institute of Rehabilitation Training and Research (SVNIRTAR), Cuttack during each of the last three years and the current year along with the action taken/being taken on such complaints so far; and
- (b) the corrective steps taken/being taken by the Government to make good the losses to the exchequer and check the irregularities in SVNIRTAR along with the achievements thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) No complaint from the Public Representatives has been received by the Government regarding financial irregularities/corruption in Swami Vivekanand National Institute of Rehabilitation Training and Research (SVNIRTAR), during last three years and the current year.
- (b) The Director General of Audit (Central), Saifabad, Secunderabad conducts audit of annual accounts of SVNIRTAR every year. The Audited Accounts along with the Annual Report of the Institute is laid on the tables of both the Houses of the Parliament every year. So far, Audit has not reported any major discrepancy in accounts and losses to the Government exchequer. Besides, the Government also periodically reviews the functioning of the National Institutes (NIs), by taking Review Meetings. In addition, performance of the NIs is regularly monitored by the respective Executive Councils and General Councils.
